COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS (ENGLISH VERSION)



Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-SIXTH REPORT

(Third Lok Sabha)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Fifty-sixth Report.
- 2. The Committee met on the 23rd February, 1965 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 26th February, 1965.
- 5. The Members whose resolutions had been included in the List of Business for the 26th February, 1965, had been invited to present their views on the resolutions before the Committee. Dr. Ranen Sen and Shri K. L. Balmiki attended the sitting.
 - 4. The Committee recommend the allocation of time as follows:-

Resolution regarding Situation in Vietnam.
 Resolution regarding Uplift of Scheduled Castes.
 Resolution regarding Preservation of wild life.
 hour.
 hour.

(4) Resolution regarding Agricultural production.

11 hours.

NEW DELHI:

February 23, 1965.

Phalguna 4, 1886 (Sahe).

S. V. KRISHNAMOORTHY RAO,

Chairman.

Committee on Private Members'
Bills and Resolutions.

GMGEPND-2183 (D) LS JC 11467-Line (NS)-24-2-65-550